

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6085
ANSWERED ON:14.05.2012
POLLUTION IN WATER BODIES
M.Thambidurai Dr. ;Shantha J.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has conducted any survey to assess the pollution level in the major water bodies in the country;
- (b) If so, the details thereof, State-wise;
- (c) whether the Government has allocated funds to States or any authority for conservation of water bodies in the country during the last three years and the current year;
- (d) If so, the details thereof, State-wise;
- (e) the criteria for funding of share between the Centre and the States; and
- (f) the extent to which the level of pollution has decreased as a result thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Central Pollution Control Board is monitoring water quality of various water bodies in the country at 2500 stations in 28 States and 6 Union territories spread over the country. The monitoring network covers 445 rivers, 154 lakes, 12 tanks, 78 ponds, 41 creeks/Sea water, 25 canals, 45 drains, 10 Water Treatment plants and 807 Wells. On that basis, 150 polluted river stretches have been identified covering 121 rivers for priority action. The details of polluted river stretches, State-wise, are at annexure -I.

(c) & (d) The details of funds released by the Ministry for conservation of water bodies including rivers, lakes and wetlands in the country during the last three years and the current year, State-wise, are at annexure-II.

of 70:30 from Central and State Government and for North-East region this sharing is 90:10. However, for conservation of wetlands projects, 100 % financial assistance is provided under management action plans in identified wetlands in the country.

(f) The water quality, in terms of Bio-Chemical Oxygen Demand values for major rivers is reported to have improved as compared to the water quality before taking up pollution abatement works under NRCP. However, the levels of bacterial contamination in terms of fecal coliform are reported to be exceeding the maximum permissible limit at a number of locations along various rivers.